



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 3/14 in CP03/14	TP 55/16	Hearing	397/398	K.N.Vasudev Adiga & 2 others Vs.Vasudev Adigas Fast Food (P) Ltd & 5 others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Sivarama Krishnan Advocate 7259799922	Petitioner	
2	N.K. Dilip d M.G. Nanjappa	Respondents 2-5	

Counsel for petitioner is present. Counsel for respondent is also present.

Both the counsels reported that talks of compromise is going on between the parties and requested time.

List it on 16.08.2017.


MEMBER (J)